

**Subsidised Industrial Housing Scheme**

\*220. **Shri Tangamani:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the Housing Ministers' Conference in October, 1958 expressed disappointment at the poor response from employers under the subsidised Industrial Housing Scheme, and

(b) whether Government intends to hold an enquiry to find out the causes of this attitude of the employers and make it obligatory on the employers to construct houses for the workers?

**The Minister of Works, Housing and Supply (Shri K. C. Reddy):** (a) Yes However, while expressing regret at the poor response from the employers to the Scheme, the Housing Ministers' Conference, expressed the hope that, the employers would be persuaded to build more houses for their workers by taking advantage of the liberal financial and other terms recently announced The Conference also recommended that the results achieved should be watched for a year and the matter of enforcing compulsion should come up for review at the next annual Conference of the Housing Ministers

(b) Not at this stage, in view of the reply given at (a) above

**Chechema Memorial Trust**

- \*221 {  
 Shri Panigrahi:  
 Shri Vajpayee:  
 Shri Parulekar:  
 Shri U. C. Patnaik:  
 Shri Aurobindo Ghosal:  
 Shri S. C. Samanta:  
 Shri Subodh Hansda:  
 Shri Bibhuti Misra:  
 Shri S. M Banerjee:  
 Shri Tangamani:  
 Shri Subiman Ghose:

Will the Prime Minister be pleased to state:

(a) whether the Prime Minister is aware of the fact that a Private Limited concern has made over Rs 75,000 to the Chechema Memorial Trust,

(b) whether any special assistant of the Prime Minister's Secretariat is associated with this Trust,

(c) whether the Prime Minister has made any enquiry into the nature and amount of donations to this Trust; and

(d) if so, with what result?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) So far as the Prime Minister is aware, no such sum was paid by a private concern to the Trust It has been stated by Rajkumari Amrit Kaur in a letter which has been published, that the house property in question was donated to the Trust by one of her friends The expenditure involved in transferring the house property amounted to approximately Rs 75,000 This was paid out of the Trust funds

(b) Yes, Shri Mathai was one of the three Trustees of the Trust

(c) and (d) The Prime Minister has been informed that the total amount in the Trust, including the amount spent on acquiring the house property, is Rs 10,73,683 31 nP Of this sum, a sum of a little over rupees six lakhs had been placed at the disposal of Rajkumari Amrit Kaur by some of her personal friends before the Trust was formed The rest of the money was later given to the Trust The Prime Minister has seen a copy of the Deed of Trust He is not aware of the individual donations to the Trust

**Export of Bicycles**

- \*222. {  
 Shri Ajit Singh Sarhadi:  
 Shri Subbliah Ambalam:

Will the Minister of Commerce and Industry be pleased to state

(a) whether it is a fact that a scheme to promote exports of bicycles has been formulated by the All India Cycle Manufacturers Association,

(b) if so, the details of the same; and